

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 1059
TO BE ANSWERED ON MONDAY, THE 29th JULY, 2024 /7 Shravan, 1946 (Saka)

Delay in GST Registration for Businesses

1059 Smt. Kanimozhi Karunanidhi:

Will the Minister of FINANCE be pleased to state:

- (a) the details regarding the average time taken for approval of GST registration for businesses;
- (b) the reasons for the delay in the approval of GST registration for businesses; and
- (c) the grievance redressal mechanisms for the businesses to complain/enquire regarding the delay in GST approval?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The number of GST registrations granted for taxpayers, other than Non-Resident Taxpayers, Unique Identification Number, Online Information and Database Access or Retrieval, and registrations taken for the purpose of Tax deduction at Source / Tax Collection at Source from April, 2023 to June, 2024 is given below: -

Period	Registration granted with Clarification	Registration granted without clarification
1 st April 2023 to 31 st March 2024	9,04,598	10,27,718
1 st April 2024 to 30 th June 2024	2,06,284	2,37,473

The average time taken for approval of GST registration for taxpayers, other than Non-Resident Taxpayers, Unique Identification Number, Online Information and Database Access or Retrieval, and registrations taken for the purpose of Tax deduction at Source / Tax Collection at Source, is given below: -

New Registration Applications (without any clarification)	8.61 Calendar days
New Registration Applications (clarification requested)	17.69 Calendar days

The average time for approval of GST registration for the above period is 12.82 days from the date of Application (Application Reference Number generation).

(b): As per Rule 9 of CGST Rule, 2017, the registration is required to be granted within a period of 7 working days in cases where the applicant has undergone Aadhaar authentication. In case where additional clarification, information or documents are sought, then registration is required to be granted within 7 days from the date of furnishing of such clarification information or documents. As can be seen from above, the registration is generally done within the prescribed time limit.

(c): A taxpayer can use the following channels to register a complaint or make an inquiry regarding GST registration: -

- 1. Toll-Free Number:** Call the GSTN at 1800-102-1786. This number is operational seven days a week from 9 am to 9 pm.
- 2. Self-Service Portal:** Log a service request through GSTN's self-service portal at selfservice.gstsystem.in.
- 3. Online Chat:** For a quick response, taxpayers can chat with GSTN via GITA, hosted on the self-service portal.
